

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 62/3032/2020**

This the 5<sup>th</sup> day of July, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Sabeeta Jan, age 27 years D/o Abdul Salam Sofi R/o Hagar Mohalla Hashroo Tehsil Chadoora District Budgam.

.....Applicant

(Advocate:- Mr. M M Dar-Not Present)

**Versus**

1. State of Jammu and Kashmir through Commissioner/Secretary to Social Welfare Department Civil Sectt Srinagar/Jammu and 4 ors .....Respondents

(Advocate: Mr. )

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

T.A. No 62/3032/2020 arises out of SWP No. 1323 of 2011 and pertains to Anganwadi Worker. The Tribunal does not have jurisdiction in such matters. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at Srinagar.

**(ANAND MATHUR)  
MEMBER (A)**

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

Sushil